CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

O.A. No. 1314/88

New Delhi this the 4th day of November, 1993

THE HON'BLE MR. J.P. SHARMA, MEMBER (J)
THE HON'BLE MR. B.K. SINGH, MEMBER (A)

Hari Krishana Sharma,
Son of Shri Telu Ram,
Station Superintendent,
C/o Station Master Pakhi Distt.
Faridkot   ....   Applicant

(None for the party)

Versus

Union of India through
its General Manager,
Northern Railway,
Baroda House,
New Delhi   .....   Respondents
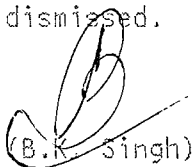
(None for the party)

ORDER

Hon'ble Mr. J.P. Sharma, Member (J)

Since this is an old matter we have perused the pleadings. The grievance of the applicant is for preparation of a seniority list for Group "B" Selection in operating Department on the basis of Statutory Rules and law requiring seniority to be determined on the basis of total non service in grade Rs. 425-640 (1400-2300) and then for holding the selections and appointing only selected persons or the senior most person of such seniority list against vacancies in Group "B" cadre of operating department. This application was filed on 31.5.1988. By the order dated 21.4.1988, the application was admitted and the Interim Relief prayed for that the adhoc final period of Sukhdev Singh Ram Prasad and Roshan Lal Rahi be not considered in the seniority list for promotion to Group "B" post in operating cadre. The Interim Relief was not granted and the selections were made subject to the result of this application.
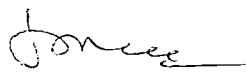
The applicant must have retired by now, as his age in 1988 is shown as 53 years. He must have retired in May, 1993. Nothing survives in this original application. The selection has already been held. The applicant has also not impleaded all the above three named persons against whom he wants the relief.

In M.P.No.593/91, the petitioner has also stated that he is going to retire in December, 1991.

In view of the above facts and circumstances, the O.A. is dismissed. No costs.

(B.K. Singh)

Member(A)

(J.P. Sharma)

Member(J)

Mittal